

SHRI B. N. DATAR: So far as these two persons are concerned, the investigation has been proceeding.

SHRI M. P. BHARGAVA: May I know, Sir, whether any persons connected with the Delhi bomb outrages have been arrested in Uttar Pradesh or elsewhere?

SHRI B. N. DATAR: The hon. Member is possibly asking the question about bomb explosions in general. So far as this question is concerned, we are at present investigating into the recovery of these two bombs and we are trying to find out whether they are connected with any other transaction also.

दिल्ली में महिलाओं के अपहरण तथा छेड़छाड़ के मामले

*७४. श्री नवाबसिंह चौहान : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि इस वर्ष अब तक दिल्ली में महिलाओं तथा लड़कियों के अपहरण तथा छेड़-छाड़ के कितने मामले हो चुके हैं और इनको रोकने के लिये क्या कार्यवाही की गई है और उसमें कहां तक सफलता मिली है ?

†[ABDUCTION AND TEASING OF WOMEN IN DELHI

*74. SHRI NAWAB SINGH CHAUHAN: Will the Minister of HOME AFFAIRS be pleased to state the number of cases of abduction and teasing of women and girls that occurred in Delhi so far during this year and the steps taken to prevent the occurrence of such cases and the extent to which success has been achieved in this regard?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री बी० एन० दातार) : एक विवरण-पत्र मेज़ पर रख दिया गया है ।

विवरण

इस साल महिलाओं तथा लड़कियों के ४४ अपहरण तथा ४५ छेड़छाड़ के मामले हुये हैं । मादा कपड़े पहने पुलिसमैन बस-स्टॉपों पर तथा ऐसे स्थानों पर जहां अधिक मात्रा में तिजारत होती है नियुक्त किये गये हैं और इन अपराधों को रोकने के लिये जबरदस्त गश्त की जाती है । ऐसी आशा है कि इमसे अच्छे नतीजे निकलेंगे ।

†[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): A statement has been laid on the Table of the House.

STATEMENT

There have been 44 cases of abduction and 45 cases of teasing of women and girls this year. Plain clothes policemen have been posted near bus stops and busy shopping centres and intensive patrolling is carried out to check these offences. It is expected that this will produce good results.]

श्री नवाबसिंह चौहान : इस विवरण-पत्र में यह बताया गया है कि इस वर्ष लड़कियों के अपहरण के ४४ मामले हुये और ४५ छेड़छाड़ के हुये । तो जो कार्यवाही सरकार ने की है, जिसके सम्बन्ध में विवरण में बताया गया है, क्या माननीय मंत्री जी यह बता सकते हैं कि उससे इन जरायम की संख्या में कोई कमी हुई है ?

SHRI B. N. DATAR: In respect of abductions the number has slightly decreased though it has slightly increased so far as the other item is concerned.

DR. SHRIMATI SEETA PARMANAND: Is the Government aware that the type of films that are being

shown give a direct incitement to young persons in molestation of young girls, and if the Government is aware of this, may I know what steps the Government is taking to bring this to the notice of the Ministry of Information and Broadcasting so as to make the censorship stricter?

SHRI B. N. DATAR: That is a general question. But so far as the present question is concerned, the Government have posted patrols at different places with a view to arresting such persons as soon as possible.

DR. SHRIMATI SEETA PARMANAND: Does the Government think that the question of direct incitement given to young minds by films is a general question?

MR. CHAIRMAN: Yes, it is a general question with reference to the present one. You may put that question later on.

श्री नवाबसिंह चौहान : जैसा कि माननीय मंत्री जी ने बताया कि छेड़-छाड़ों की संख्या बढ़ गई है तो जो कदम सरकार ने उठाये हैं उनके बावजूद यह संख्या बढ़ी है। तो क्या ऐसी स्थिति को सामने रखते हुये सरकार कोई विशेष कदम उठाने का इरादा रखती है जिससे ऐसी घटनायें बन्द हों ?

SHRI B. N. DATAR: As I have pointed out, the Government have placed special patrols at the appropriate places.

SHRI N. SRI RAMA REDDY: May I know whether such offences are committed by educated youths or by ruffians or vagabonds in the streets? What is the type of people who are taking to offences of this kind?

SHRI B. N. DATAR: You may speak of them as vagabonds. There is no dispute about that.

SHRI A. D. MANI: Has the Government received any report to the effect

that abduction and teasing of women is on the increase on account of the unrestricted use of alcohol in this city?

SHRI B. N. DATAR: I have not got any such information.

HEAVY MELTING SCRAP

*75. SHRI DAHYABHAI V. PATEL: Will the Minister of STEEL AND HEAVY INDUSTRIES be pleased to state:

(a) whether it has been brought to the notice of Government that the collection of heavy melting scrap has sharply declined as a result of total ban imposed on the export of this scrap; and

(b) if so, what action Government propose to take in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND HEAVY INDUSTRIES (SHRI P. C. SETHI):

(a) and (b) Some representations have been received mainly from scrap exporters that the collection of heavy melting scrap has declined due to the ban imposed on exports of such scrap. The Government had appointed a Committee to make a thorough enquiry in all the problems of the scrap trade. On the recommendation of the Committee, Government have decided not to lift the ban on export of heavy melting scrap as it is used for making ingots/castings by electric furnaces in the country. Government have also decontrolled heavy melting scrap to improve its collection in the country.

SHRI DAHYABHAI V. PATEL: May I know whether, in view of the decline in the export of this scrap, the Government will permit even a small quantity to be exported, so that the collection of scrap may be stimulated

SHRI P. C. SETHI: Sir, the export of heavy melting scrap has been banned because it is used by the